

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
(IB)-2240(ND)2019
CA-06/2024

IN THE MATTER OF:

M/s. Hi Tech Resource Management Limited ... Applicant/Petitioner

Versus

M/s. Overnite Express Limited ... Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Ms. Nikita Capoor, Adv.

For the Respondent :

For the Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Sakshi Chahar, Advs.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm, let the petition be listed for hearing on 15.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)